

**PUNJAB VIDHAN SABHA SECRETARIAT**

**Notice**

As provided under Rule 28(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker has been pleased to order that Question Hour on Wednesday, 10<sup>th</sup> March, 2021 will begin with Postponed Starred Question No. 2936 (mentioned in question list dated 09<sup>th</sup> March, 2021) and thereafter, the regular list of Starred Questions for that day i.e Wednesday, 10<sup>th</sup> March, 2021 will be taken up.

**DATED CHANDIGARH:  
THE 9<sup>th</sup> MARCH, 2021**

**SHASHI LAKHANPAL MISHRA  
SECRETARY.**

**PUNJAB VIDHAN SABHA SECRETARIAT**

No.1-Q.B-2021/ 5798 Dated Chandigarh, the 09th March, 2021.

Copy forwarded to the following for information:

1. all M.L.As of Punjab Vidhan Sabha ;
2. the Chief Secretary to Government, Punjab;
3. all Special/Additional Chief Secretary/Financial Commissioner/Principal Secretary/Administrative Secretaries to the Government of Punjab;
4. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with four spare copies);
5. all Heads of Departments, Punjab; and
6. Private Secretaries/Personal Assistants to Chief Minister/Ministers.

*Kapal Das*  
UNDER SECRETARY.

*P. T. O.*

**PUNAJB VIDHAN SABHA**  
**LIST OF STARRED POSTPONED QUESTION**  
**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON**  
**Wednesday, the 10<sup>th</sup> March, 2021**

**Directions regarding old pension scheme to the employees recruited after the year, 2004**

\*2936. **Doctor Sukhwinder Kumar, M.L.A.**:- Will the Finance Minister be pleased to state:-

- a) whether it is a fact that pension is not paid by the government according to the old scheme to the officers/officials of the Punjab Government on their retirement recruited after January, 2004 and instructions regarding releasing of pension have been issued in complicated manner;
- b) If the reply to part (a) above be in the affirmative, whether government is contemplating on any proposal in regard to pay pension/ family pension according to old scheme after reconsidering on this anti employee decision; if so, the time by which it is likely to be paid?

Chandigarh  
The 09<sup>th</sup> March, 2021

Shashi Lakanpal Mishra,  
Secretary,  
Punjab Vidhan Sabha.

P.T.O.